

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO-2910
TO BE ANSWERED ON- 17/03/2023**

SUPER SPECIALITY HOSPITAL IN BHAGALPUR

2910. SHRI AJAY KUMAR MANDAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) whether the people are not getting required healthcare services due to the slow pace of construction of Super Specialty Hospital in Bhagalpur Parliamentary constituency;
- (b) if so, the necessary steps taken to expedite the process;
- (c) whether the Government proposes to take any punitive action against the construction companies involved in the said project for the slow pace of construction work;
- (d) if so, the number of times the construction companies were served notices on the subject along with the penalty imposed therefor;
- (e) whether the parking arrangement in the said project is not as per the demand, due to which a jam like situation is likely to arise on the main road in future; and
- (f) if so, whether the parking lot has been constructed post survey on the matter?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f): As per the Agreement between the Executing Agency and the Contractor, the construction of the Super Speciality Block (SSB) at Government Medical College, Bhagalpur was scheduled for completion by February, 2020. As per the Executing Agency, the civil, electrical & horticulture infrastructure work has been completed. As informed by the Executing Agency, action has been taken against the Contractor in accordance with the terms & conditions of the Agreement and some amounts have been withheld from the contractor's intermediate bills for non-achievements of milestones. The facility for parking has been constructed as per pre-decided planning on the available land in consultation with GMC Bhagalpur.
